

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 11072/2018

ALIGARH MUSLIM UNIVERSITY

Appellant(s)

VERSUS

HAR PRASAD(DEAD) THR LR . & ORS.

Respondent(s)

IA No. 109018/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT
IA No. 109013/2025 - APPLICATION FOR SUBSTITUTION
IA No. 109017/2025 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 109015/2025 - SETTING ASIDE AN ABATEMENT

WITH

C.A. No. 11071/2018 (III-A)
IA No. 61480/2025 - APPLICATION FOR SUBSTITUTION
IA No. 61481/2025 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 61482/2025 - SETTING ASIDE AN ABATEMENT

SLP(C) No. 8937/2013 (XI)
IA No. 207684/2023 - APPLICATION FOR SUBSTITUTION
IA No. 236326/2023 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 236328/2023 - SETTING ASIDE AN ABATEMENT

Date : 19-05-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[IN CHAMBER]

For Appellant(s) : Ms. Sanchita Ain, AOR

For Respondent(s) :Mr. Mrigan K. Prabhakar, Adv.
Mr. Praveen Jain, AOR
Mr. Siddharth Jain, Adv.

Mr. Akshat Kumar, AOR
Mr. C. George Thomas, AOR

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.109018/2025, IA No.109013/2025, IA No.109017/2025 and IA No. 109015/2025 in CIVIL APPEAL No.11072/2018, IA No. 61480/2025, I.A.No. 61481/2025 and IA No. 61482/2025 in C.A. No. 11071/2018 and IA No. 207684/2023, I.A. No. 236326/2023 and IA No. 236328/2023 - in SLP(C) No. 8937/2013

Delay in filing applications for setting aside abatement and for substitution is condoned.

Applications for setting aside abatement are allowed.

Applications for substitution are allowed subject to all just exception.

List the matter as per rules.

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(VEENA RANI NAGPAL)
COURT MASTER (NSH)